

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES  
LOK SABHA  
STARRED QUESTION NO. 113  
ANSWERED ON 11.02.2025

**EXECUTION OF FAME INDIA SCHEME**

**\*113. SHRI Y S AVINASH REDDY:**

Will the Minister of HEAVY INDUSTRIES be pleased to state:

(a) the details/specifics regarding the execution and consequences of the Faster Adoption and Manufacturing of (Hybrid&) Electric Vehicles in India (FAME India) Scheme, highlighting the precise incentives offered to buyers and the expansion in the adoption of electric vehicles in the country since its inception;

(b) the total budget assigned to the FAME India initiative since its commencement in 2015;and

(c) the initiatives implemented and present status to foster the infrastructure essential for electric vehicles, including charging stations, as part of the FAME India initiative?

**ANSWER**  
**THE MINISTER OF HEAVY INDUSTRIES**  
**(SH. H.D. KUMARASWAMY)**

**(a) to (c):** A statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 113 FOR 11.02.2025 ASKED BY SHRI Y S AVINASH REDDY REGARDING “EXECUTION OF FAME INDIA SCHEME”**

**(a) to (c):** The requisite detail of FAME-I and FAME-II Schemes are as follows:

**FAME I scheme:** The Phase I of the 'Faster Adoption and Manufacturing of Electric (&Hybrid) Vehicles in India' (FAME India) was implemented by Govt. of India from 1<sup>st</sup> April, 2015 to 31<sup>st</sup> March, 2019 with an outlay of ₹ 895 crore. The details regarding incentives offered to buyers, expansion in adoption of EVs including charging infrastructure are given in **Annexure I**.

**FAME II scheme:** The second phase of FAME India scheme was implemented for a period of 5 years i.e. 1<sup>st</sup> April, 2019 till 31<sup>st</sup> March, 2024 with an outlay of ₹ 11,500 crore. The details regarding incentives offered to buyers, expansion in adoption of EVs including charging infrastructure are given in **Annexure II**.

**Charging infrastructure**

Both phases of the FAME India scheme support the creation of charging infrastructure. Under Phase I, approximately 520 charging stations were sanctioned with an amount ₹ 43 crore. Under Phase II, a total of 10,985 EVPCS are to be installed under the scheme with an outlay of ₹ 912.5 crore. Out of these, 10,585 are being set up by Oil Marketing Companies (OMCs) and remaining 400 are being set up by other entities.

As on 31.1.2025, the OMCs have installed 4,523 EV PCS.

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**ANNEXURE-I REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA STARRED QUESTION NO. 113 FOR 11.02.2025 ASKED BY SHRI Y S AVINASH REDDY REGARDING “EXECUTION OF FAME INDIA SCHEME”**

1. The level of incentives under FAME-I for various categories of vehicles is given below :

**Table 1 : Level of Incentives in FAME-I**

Sl. No.	Vehicle Segment	Incentive Under FAME I (Rs.)
1	High Speed 2W	Motor-Cycle - 29,000 Scooter - 22,000
2	Low Speed 2W	Motor-Cycle - 23,000 Scooter - 17,000
3	2W Electric Cycle (EPAC)	-
4	High Speed 3W/ Low speed 3W	61,000 / 45,000
5	4W Passengers Cars	1,24,000 / 1,38,000
6	LCV	1,87,000
7	Bus	1,00,00,000 / 85,00,000
8	Strong Hybrid 4W/LCV	70,000
9	Plug in Hybrid 2W	15,600
10	Plug in Hybrid 4W/LCV	1,18,000

2. Physical progress under FAME-I is given below:

**Table 2 : Physical progress under FAME-I Scheme (till December, 2018)**

Segment	No. of EVs Supported
2W	1,51,648
3W	786
4W	1,02,446
e-bus	425
<b>Total</b>	<b>2,55,305</b>

3. The head-wise utilization of funds under FAME-I is given below:

**Table 3 : Head wise utilization of funds allocated under FAME-I**

Description of items	Total
Technology Platform	64
Demand Incentive	307
Pilot Projects	158
<b>Total for above</b>	<b>529</b>
FAME-I Liability Transferred to FAME-II	366
<b>Total</b>	<b>895</b>

4. Pilot projects worth about Rs.158 crore were sanctioned for the technology development projects like establishment of testing Infrastructure, setting up of 'Centre of Excellence' for Advanced Research in electrified transportation, Battery Engineering etc. in various organisations /institutions. Further, Rs. 64 crores were spent on development of technology platform.

**ANNEXURE-II REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 113 FOR 11.02.2025 ASKED BY SHRI Y S AVINASH REDDY REGARDING “EXECUTION OF FAME INDIA SCHEME”**

Table 1: No. of EVs supported and level of incentives

S. No.	Vehicle segment	No. of Vehicles supported	Maximum ex-factory price to avail incentive	Approx size of battery (in kWh)	Incentive per vehicle* (Rs./ kWh)	Upper cap on incentive*
1	e-2W	14,31,837	Rs. 1.5 Lakh	2 to 4	10,000	15% of ex-factory price
2	e-3W	1,64,908	Rs. 5 Lakh	5 to 10	10,000	20% of ex-factory price
3	e- 4W pass cars	22,665	Rs. 15 Lakh	15 to 25	10,000	20% of ex-factory price
4	4W strong hybrid car		Rs. 15 Lakh	0.5 to 2		
5	e-Buses	6,862	Rs. 2 Crore	175 to 300	20,000	Rs 35 lacs (8m) Rs 45 lacs (10m) Rs 55 lacs (12m)
6	EV PCS	10,985	-			80% of upstream cost and 70% of cost of charging equipment
	<b>Total (EVs)</b>	<b>16,26,272</b>				

\* The level of incentive was revised from time to time. This is the latest level of incentive.

Table 2: Physical and financial progress of FAME II as on 31/01/2025

Category	No. of EVs supported	Allocation (Rs crore)	Expenditure (Rs crore)
e-2w	14,31,837	5,311	4,922
e-3W	1,64,908	987	1,110
e-4W	22,665	750	538
e-Buses	Sanctioned - 6,862 Rolled out 5,135	3,209	Sanctioned - 3,009 Amount spent:1,325
EVPCs	10,985	839	633
Admin	-	38	22
Liability of FAME1	-	366	366
<b>Total</b>	<b>16,26,272</b>	<b>11,500</b>	<b>10,601</b>

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